Annexure-I Name of the corporate debtor: T & U Systems Automobiles Private Limited; Date of commencement of CIRP: 09.01.2024 and order received/communicated on 29.01.2024; List of creditors as on: 21.06.2024																
List of secured financial creditors belonging to any class of creditors (Amount in ₹)																
Sl.	Name of	Details of claim received			Details of claim admitted							Amount of	Amount of any mutual	Amount of claim	Amount of claim	Remarks, if
No.	creditor	Date of receipt	Amount claimed	d Amou claim admit		Nature of claim	Amount covered by security interest	Amount cover by guarantee	Whether related party?		ing share in	contingent claim	dues, that may be set- off	not admitted	under verification	any
	NIL															
Annexure-2 Name of the corporate debtor: T & U Systems Automobiles Private Limited; Date of commencement of CIRP: 09.01.2024 order received/communicated on 29.01.2024; List of creditors as on: 21.06.2024																
List of unsecured financial creditors belonging to any class of creditors (Amount in ₹)																
SI. No.	Name of creditor	Details of claim D		Details of claim	ls of claim admitted						Amount of contingent	Amount of any m dues, that may be		n not Amount of under veri		ifany
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim		Amount cor by guarante		er % of voting in CoC	share		off				
									NIL	•						